

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

**CORAM: SHRI SHYAM BABU GAUTAM
HON'BLE MEMBER (TECHNICAL)**

**TMT. T.KRISHNA VALLI
HON'BLE MEMBER (JUDICIAL)**

PETITION No./IA No.	CP(IB)/ 23/ KOB/2024
SECTION	SEC. 7 IBC.
NAME OF PARTIES	KERALA STATE INDUSTRIAL DEVELOPMENT CORPORATION LTD V/S KUMARAKOM AQUA SERENE PRIVATE LIMITED
PETITIONERS ADVOCATE/ PROFESSIONAL	AKHIL SURESH
RESPONDENTS ADVOCATE/ PROFESSIONAL	SHINU J PILLAI, SUJA S, MARIYA RAJAN, VINAYAK MOHANDAS, NESMEL DIVAN, SWETHA ELIZABETH SABOR

25 JUNE 2024

O R D E R

CP(IB)/ 23/ KOB/2024

Learned Counsel, Mr. Akhil Suresh appears physically on behalf of the Petitioner/Financial Creditor. Learned Counsel, Mr. Shinu J Pillai appears on behalf of the Corporate Debtor through virtual mode and submits that he has filed the Vakalathnama. The same is on record. Counsel for the Corporate Debtor seeks time to file reply affidavit. Time granted, let the same be filed within a period of 2 weeks. Copy of the same shall be served on the other side.

List this matter for further consideration on **16.07.2024**.

Sd /-

**SHYAM BABU GAUTAM
MEMBER (TECHNICAL)**

Sd /-

**T.KRISHNA VALLI
MEMBER (JUDICIAL)**